

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
Aditus Mart Private Limited(Under sub-regulation (1) of regulation
36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s ADITUS MART PRIVATE LIMITED U51909MH2019PTC320916 PAN :AARCA9082E
2.	Address of the registered office	Shop No.6,JaswantiResidency,RehabBldg No.1, Subhash Road,Kandivali (W) B/H Bhurabhai Hall, Kandivali West, Mumbai,Kandivlai West, Maharashtra, India, 400067
3.	URL of website	www.aditusmart.com
4.	Details of place where majority of fixed assets are located	Company has no fixed assets
5.	Installed capacity of main products/ services	Company is not operational.
6.	Quantity and value of main products/ services sold in the last financial year	This information shall be made available by RP, on request through mail: cirp.aditusmpl@gmail.com.
7.	Number of employees/ workmen	Nil (Company is not operational))
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	This information shall be made available by RP, on request through mail: cirp.aditusmpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	This information shall be made available by RP, on request through mail: cirp.aditusmpl@gmail.com
10.	Last date for receipt of expression of interest	30-01-2025
11.	Date of issue of provisional list of prospective resolution applicants	09-02-2025
12.	Last date for submission of objections to provisional list	14-02-2025
13.	Date of issue of final list of prospective resolution applicants	24-02-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-03-2025
15.	Last date for submission of resolution plans	31-03-2025
16.	Process email id to submit EOI	cirp.aditusmpl@gmail.com

Date-31-Dec-2024
Place-Mumbai

SD/-
Manoj Kumar Mishra
Resolution Professional
Aditus Mart Private Limited
IP Regn. No. IBBI/IPA-001/IP-P01152/2018-2019/11902
AFA Valid upto 31-Dec-2025
Address : 13-14, 2nd Floor, Dholakwala Building, Fort, Mumbai 400 001

Bhujbal's exclusion from cabinet an internal NCP matter: Gogawale

Agencies
Mumbai, December 30

Maharashtra Minister and Shiv Sena leader Bharat Gogawale stated that the exclusion of Chhagan Bhujbal from the cabinet is an internal matter of the Nationalist Congress Party (NCP) and not an issue for the ruling Mahayuti coalition. Speaking to reporters on Sunday, Gogawale emphasized that, like its allies Shiv Sena and BJP, it is



within the NCP's discretion to select its ministers. "Others can't comment on this

issue. The exclusion of Bhujbal from the council of ministers is the issue of the NCP and not of the Mahayuti coalition," he said.

Chhagan Bhujbal has accused NCP President and Deputy Chief Minister Ajit Pawar of preventing his induction into the expanded cabinet of the BJP-led government. The former minister claimed that Chief Minister Devendra Fadnavis had supported his inclusion in the state cabinet.

Maharashtra Women's Commission orders action on Prajakta Mali's complaint against BJP's Dhas

Agencies
Mumbai, December 30

The Maharashtra State Commission for Women (MSCW) directed Mumbai Police on Monday to take immediate action and submit a report on actor Prajakta Mali's complaint against BJP MLA Suresh Dhas. Mali accused Dhas of making inappropriate and defamatory remarks that affected her personal and social life, and she claimed that defamatory content was circulated on social media.

The MSCW confirmed receiving Mali's complaint and initiated action, urging the Mumbai Police Commissioner to act swiftly. This follows a meeting between Mali and Maharashtra Chief Minister Devendra Fadnavis, where he assured her that



disrespect towards women would not be tolerated.

On Saturday, Mali demanded an apology from Dhas for dragging her name into his political attack on NCP minister Dhananjay Munde over the Beed sarpanch murder case. She

called Dhas' remarks "derogatory" and baseless, asserting that women, especially actors, should not be made soft targets. "Dhas' remarks linking me to Dhananjay Munde are derogatory. I had been to Parli for a cultural event, an award function. Artists like me travel to several cities to entertain audiences. Why name just women? Haven't male actors attended such programmes organised by politicians? Dhas has used my name for his selfish interests," she said.

Mali also demanded action against those circulating fake video clips about her. The Beed sarpanch murder, linked to an extortion attempt, remains under investigation, with four arrests made so far. A political dispute continues over Walmik Karad, an accused in the case who is reportedly a close aide of MLA Dhananjay Munde.

Shaikh urges Fadnavis to conduct BMC elections before 7 March 2025

Agencies
Mumbai, December 30

Samajwadi Party (SP) leader and Bhiwandi East MLA, Rais Shaikh, wrote to Maharashtra Chief Minister Devendra Fadnavis urging him to conduct Brihanmumbai Municipal Corporation (BMC) elections before March 7, 2025. Shaikh, addressing Deputy CM Eknath Shinde, expressed concerns over the administration's functioning, as the current BMC team ended on March 7, 2022, and the



administrator is set to complete three years in office by March 7, 2025.

Shaikh emphasized that the absence of elected officials is neglecting citizens' issues and mismanaging taxpayer money. "It is not a matter of pride for democracy to run the country's financial capital for an extended period without elected representatives," he said. Shaikh also highlighted the delay of Rs 8,000 crore in funds from the Central government under the 15th Finance Commission, which has been stalled due to the lack of a functioning municipal government.

Mumbai Police constable assaulted in Kurla

Agencies
Mumbai, December 30

A police constable in Kurla was assaulted by Abbas Habib Merchant (37) in retaliation for action taken against his autorickshaw. Merchant has been booked for obstructing a public servant from performing their duties.

The incident occurred after Constable Avinash



Jadhav, attached to the Kurla Police Station, acted against Merchant's autorickshaw on December 26. Upset by this, Merchant filmed Jadhav while he was penalizing individuals for smoking in public. When Merchant was asked to visit the police station regarding the matter, he assaulted Jadhav, causing minor injuries. A case has been registered, and further investigation is ongoing.

Ministry of Railways: Year End Review 2024

By A Staff Reporter
Mumbai, December 30

In the quest to Vikas Bharat 2047, Indian Railways continued its transformative journey in the year 2024, paving the way for a new era of modernization and progress. With a strong focus on meeting world class travel experience, boosting freight efficiency, and adopting advanced technologies, the Railways has solidified its role as a catalyst for national growth. Modern stations,

state-of-the-art trains, and innovative safety systems are reshaping the landscape of rail travel. Committed to sustainability, the Railways is steadily moving towards greener operations while driving economic development through extensive infrastructure upgrades and capacity building. This year has reaffirmed its vision of becoming a world-class transportation network, blending tradition with innovation to meet the needs of a dynamic and evolving

nation. Indian Railways achieved 6,450 km of complete track renewal, 8,550 turnout renewals, and raised speeds to 130 kmph over 2,000 km in 2024. Indian Railways electrified 3,210 Rkm in 2024, extending the electrified BG network to 97% with renewable energy capacity reaching 2,014 MW. A record 136 Vande Bharat trains and the first Namu Bharat Rapid Rail were introduced, alongside 21,513 special train trips during peak seasons. Indian

Railways loaded 1,473 MT of freight in 2024, achieving a 3.86% growth, with EDFC and WDFC facilitating over 72,000 train runs. Work started on 1,198 stations out of 1,337 stations under Amrit Bharat Station Scheme. 10,000 Locomotives equipped with Kavach safety technology, 9000 technicians trained and bids invited for 15,000 Rkm. Indian Railways' heritage sites, including 80 stations and 78 structures, were digitized, while festivals like Ghum boosted tourism.

Shivani Sahitya Manch organises memorable poetry evening in Mumbai

By A Staff Reporter
Mumbai, December 30

Mumbai's leading literary organization 'Shivani Sahitya Manch' organized a memorable poetry evening in Sharma Bhavan premises in Chembur.

In this poetry evening, various poets and poetesses presented their selected poems under the elegant anchoring of senior poet Pawan Tiwari. Among the participating senior poets



of Mumbai, Alka Pandey, Shobha Swarnil, Promila Shukla, Alka Sharan, Geeta, Madhu Shringi, Prabha Sharma, Lata Tejeshwar, Suman Saraswat and

Lakshmi Yadav were mainly included. The event was presided over by famous lyricist Arvind Rahi.

The presence of senior journalist Anil Galgali, popular for his unbiased journalism and authentic social service, gave a different height to the seminar. Bina Halikar, who was present in the seminar, expressed her gratitude to everyone. In the end, the convener of the poetry event, Pramila Sharma, expressed her gratitude to all the participating poets.

National News

Explainer: Key Events Leading To BPSC 70th Exam Protest

Students have levelled allegations of irregularities in the examination, the poor quality of the question paper, and the similarities between the questions in the exam and model papers from coaching institutes.

New Delhi. The controversy surrounding the 70th Combined Preliminary Exam of the Bihar Public Service Commission (BPSC) is assuming critical proportions with every passing day. Students have levelled allegations of irregularities in the examination, the poor quality of the question paper, and the similarities between the questions in the exam and model papers from coaching institutes. They are, therefore, demanding a complete cancellation of the exam and a re-conduct of the examination. Opposition parties such as the Rashtriya Janata Dal (RJD), Congress, CPI (M-L), and Jan Suraj are supporting the students' demands, slamming the government for jeopardising the future of students. BPSC has rejected these allegations, calling them "irrational" and has appealed to students to focus on preparing for the main exam.



Key developments so far

The controversy surrounding BPSC's 70th Combined Preliminary Exam, which began on December 6, 2024, continues to be a topic of discussion. The advertisement for this exam was released in September 2024, and 483,000 candidates applied, out of which 325,000 appeared for the exam. The exam was conducted for 2,031 positions, including 200 SDMs, 136 DSPs, and other gazetted officer posts, making it one of the

largest vacancies in recent years. The preliminary exam was held on December 13, 2024, between 12 PM and 2 PM, with candidates answering 150 questions on general knowledge.

Timeline of events:

December 6: Students raised concerns about normalisation, accusing BPSC of introducing the practice. BPSC dismissed these allegations, calling them "rumours," stating there were no plans for normalisation.

December 13: A disturbance occurred at the Babu Pariksha Parisar (Babu Examination Complex) in Patna, where the question papers were delayed. As a result, BPSC decided to re-conduct the exam for 12,000 candidates from this centre on January 4, 2025.

December 18: Protests intensified at the Gardaniyabagh protest site, with students demanding the complete cancellation of the exam. The protest still continues.

Beed murder main accused Walmik Karad absconding

Agencies
Mumbai, December 30

The Sarpanch murder case in Beed is taking new twists, with the main accused, Walmik Karad, still absconding. The Beed police are actively searching for him, tracing his phone's last location to Ujjain, Madhya Pradesh. Before his phone was switched off, Karad uploaded a photo on social media showing himself with security personnel and police.

Since the investigation was handed over to the CID, Karad has gone underground. Despite rumors of his arrest in Pune on December 29, both the CID and Pune police have denied it. CID is conducting raids to locate him. The viral photo has raised questions about the Beed



Police's handling of the case.

Opposition parties allege involvement of Dhananjay Munde's associates in the murder, but OBC Federation leader Babanrao Taywade refutes this. He states that if Munde is proven guilty, action should be taken, but there is no evidence linking him to the crime. Taywade suggests a conspiracy to defame Munde and emphasizes that he is not guilty of the murder.

Leave ego aside: Opposition slams Bihar government after aspirants lathi-charged

NEW DELHI. Opposition parties on Sunday launched a scathing attack on the Nitish Kumar government after police lathi-charged protesting Bihar Public Service Commission (BPSC) aspirants, who are demanding a re-examination of the 70th BPSC preliminary exams. Leaders from Opposition parties, including the Rashtriya Janata Dal (RJD), the Congress and the Aam Aadmi Party (AAP) were among the people slamming the Bihar government for the use of force against thousands of protesting students. Former Bihar Deputy Chief Minister Tejashwi Yadav called the police action on protesting BPSC aspirants "painful" and condemned it. "It is very painful how BPSC aspirants were beaten up by the police. Many people are badly injured in this. We condemn this. The visuals that have surfaced are painful. I am a young man and can understand their situation," the



RJD leader said in a video statement on Sunday. On Sunday, lathi-charged and used water cannons to disperse thousands of protesting BPSC aspirants at Patna's Gandhi Maidan. The students were demanding a re-examination of the 70th BPSC prelims. Tejashwi Yadav also raised questions over the BPSC for cancelling the preliminary exam for just one centre, where the alleged paper leak took place. "On December 15-16, the BPSC announced the cancellation of the

exam at one centre. If the paper had been leaked, then why is the exam being cancelled only at one centre? It is a kind of normalisation. That is why students are protesting for the re-examination. I also support this," he said.

RJD's INDIA bloc partner Congress echoed Tejashwi Yadav and slammed the Bihar government for the "merciless" action against the students, sharing a video of the incident. "Watch this video. First, the Bihar government used water cannons on the youth in the intense cold and then used lathi-charge mercilessly. The police did not spare anyone. They just kept raining blows with batons," the Congress posted on X.

"Unemployed youth in Bihar have been protesting against the rigging in BPSC exams for several days, but the government is not ready to listen to them. The government should leave its ego aside and talk to the youth and accept

their demands," it added. Meanwhile, AAP Rajya Sabha MP Sanjay Singh called the whole fiasco an example of the "dictatorship of the autocratic government", saying that this was not expected from someone like Chief Minister Nitish Kumar.

Deadly lathi-charge by police on BPSC candidates. The treatment like animals to the youth who have been on hunger strike for many days is an example of the dictatorship of the autocratic government. Nitish ji, who was born out of the student movement. This was not expected from you," Sanjay Singh wrote on X and posted a video of the lathi-charge.

He demanded from the Bihar government that it resolve the demands of the students, stressing that the "country will be run not by sticks but by dialogue and the Constitution". Also, Prashant Kishor, the founder of the Jan Suraj Party, also extended his support to the protesting students and called for an end to systemic corruption in Bihar's examinations.

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S/D/-
Manoj Kumar Mishra
Resolution Professional
Aditus Mart Private Limited
IP Regn. No. IBB/PA-001/IP-PO1152/2018-2019/11902
AFA Valid upto 31-Dec-2025
Date: 31-Dec-2024
Place: Mumbai
Address : 13-14, 2nd Floor, Dhokakwala Building, Fort, Mumbai 400 001

